

(b) Does not arise.

(c) The published profits of 28 public sector banks for the accounting year ending on March 1989 were 0.18 percent of their working funds. It is not possible to make any meaningful comparison between the profitability of public sector banks and other core public sector industries, because the working of the former is quite different from the latter.

#### **Revision of Foreign Travel Scheme Rules**

5915. SHRI ERA ANBARASU:  
SHRI MANORANJAN  
BHAKTA:

Will the Minister of FINANCE be pleased to state:

(a) whether the rules relating to Foreign Travel Scheme are proposed to be revised by the Reserve Bank of India; and

(b) if so, when and the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

#### **International Financial Systems**

5916. SHRI ERA ANBARASU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to take any measures to rectify the inadequacies and weaknesses of the international monetary and financial systems;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The Government of India has been participating in discussions/meetings and has been voicing its opinion in various forums for about the need for reform in the international monetary and financial systems. Some of the conferences/summits/organisations which have been advocating reforms of the international financial systems and of which India is an active participating member are G-24, the Non-Aligned Summit and the Commonwealth Heads of Government (CHOGM).

(c) Does not arise.

#### **Newsitem "Gold Biscuits Seized"**

5917. SHRI ERA ANBARASU:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem captioned "Gold biscuits seized" appearing in the 'Hindu' dated 26 January, 1990; and

(b) if so, the details thereof and the action taken in the matter?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) The officers of the Delhi Zonal Unit of the Directorate of Revenue Intelligence seized 348 gold biscuits valued at Rs. 1.40 crores (approximately) in two separate cases from two different gangs on 23rd and 24th January, 1990 respectively.

In the first case, on 23.1.90, 188 foreign marked gold biscuits weighing 21.930 kgs valued at approximately Rs. 75.66 lakhs were seized. Shri Makhtool Singh and Smt. Manjit Kaur were arrested and subsequently detained under the Conservation of Foreign

**Exchange and Prevention of Smuggling Activities Act, 1974.**

In the second case, on 24.1.90, 160 gold bars weighing 18.560 kgs valued at approximately Rs.64 lakhs were seized from a Maruti car which was parked outside a house in Police Colony, Ashok Vihar, Delhi. Shri Balwinder Singh was arrested and subsequently detained under Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974.

**Central Assistance for the Development of Lakes to States**

5918. SHRI BHAKTA CHARAN DAS: Will the Minister of TOURISM be pleased to state:

(a) the States which have sought control assistance for the development of lakes in their States to attract tourists;

(b) whether any request has been received from the Government of Orissa for the development of Chilka and Anshupa lakes; and

(c) if so, the details of assistance extended by Union Government during the Seventh Five Year Plan?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The development of tourism is primarily the responsibility of the State Governments. However, the Ministry of Tourism have provided assistance for the development of activities related to water bodies in different States to attract tourists.

(b) and (c). On specific proposal of Orissa Government, the Ministry of Tourism have sanctioned Rs. 21.96 lakhs for water sports facilities at Chilka lake during the Seventh Five Year Plan. As regards Anshupa lake, no proposal has been received

from the State Government.

**Deposits in Scheduled Non-Nationalised Banks**

5919. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state the break-up of public deposits in the scheduled non-nationalised banks as on date?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): The Reserve Bank of India (RBI) has reported that the deposits of the private sector banks and Foreign Banks operating in India as on the last Friday of December, 1989 (latest available) was Rs. 14665 crores.

**AIR and T.V. Coverage in Garhwal Region**

5920. SHRI C.M. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the acute inadequacy of All India Radio and Television coverage in Garhwal region of Uttar Pradesh;

(b) if so, whether Government propose to open some radio/television centres in this region; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). The approved 7th Plan of AIR includes schemes to establish 4 new radio stations, one each at Uttar Kashi, Pauri, Chamoli and Mussorie in the Garhwal region of Uttar Pradesh. For improving the short wave support service, there is a scheme for upgradation of the 10 KW SW Transmitter at Lucknow to 50 KW SW.